

post for the last several years to get pension I, therefore, request you that their pension cases should be settled immediately Unwillingness is shown in granting pension to the widows of freedom fighters and they are also not getting free railway passes Therefore, pension should be granted to widows of freedom fighters and free railway passes should also be given to them Pension should also be granted to those national leaders who have not applied for pension There are a large number of such cases with the Home Minister These cases should be decided immediately

I once again would like to congratulate the Hon Prime Minister for his concrete programmes and progressive policies I also would like to thank you for giving me time to speak

SHRI RAM SAMUJHWANI (Saidpur)  
Mr Chairman, Sir, I am thankful to you for giving me time to speak The Hon Prime Minister who is also looking after the Finance Ministry and has introduced the Budget, also deserves our congratulations

Today our country is making progress in all fields and for this, efforts are being made to implement the plan very carefully for which I would like to congratulate the Hon. Prime Minister As some other hon Members have stated that allocation of funds and other development programmes should be formulated for all the states according to their population

[*English*]

MR. CHAIRMAN. The hon Member will continue on the next occasion. Now we have to take up the Private Members' Business.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[*English*]

**Thirty-fifth Report**

SHRI R.P. SUMAN (Akbarpur): Sir, I beg to move:

"That this House do agree with the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th April, 1987."

MR. CHAIRMAN: The question is:

"That this House do agree with the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th April, 1987."

*The motion was adopted.*

15.32 hrs.

RESOLUTION RE: MEASURES FOR UPLIFTMENT OF TRIBAL PEOPLE  
—*Contd*

MR. CHAIRMAN: The House will now resume discussion on the Resolution moved by Shri Dileep Singh Bhuria on the 16th April, 1987.

Shri Dileep Singh Bhuria to continue his speech.

[*Translation*]

SHRI DILEEP SINGH BHURIA (Jhabua): Mr. Chairman, Sir, I would like to explain the objectives of the resolution which I have moved in the House. In India,